

[Print](#)**Defective Case Register from 2025-12-12 to 2025-12-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/38367/2025	TARA PRASAD MOHAPATRA	2025-12-12	1. Age of Deponent mentioned in Affidavit and declaration not proper.
2	D-CRLMC/38086/2025	BIKRAM CHANDRA GHADAI	2025-12-12	1. Date of order not correctly furnished in date chart
3	D-CRLMC/37703/2025	PRASHANTA KUMAR NAYAK	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-CRLREV/38399/2025	NIRANJAN LENKA	2025-12-12	3-AUTHENTICATION FEE IS DEFICIENT. 1.Addressed to Honorable Court not correctly furnished.2.As per standing order the name of the victim shall not be mentioned in the Revision.
5	D-RSA/50216/2025	BANSHIDHAR SATAPATHY	2025-12-12	1.D.C.Fee of Rs.39/- to be Paid.2.C.Copy of Trial Court Judgment be filed. Put up for further S.R after rectification.
6	D-BLAPL/38574/2025	PANCHANAN PANIGRAHI	2025-12-12	1. Name of PS not mentioned in the Address of Petitioners in CT. 2.Name of the Court mentioned in Prayer not proper. 3. Declaration of Deponent as wife of Pet. No.3 not correct.
7	D-CONTC/51200/2025	ADV.	2025-12-12	i) Page no. 11 not legible.
8	D-CRLMC/38422/2025	KARUNAKAR GAYA	2025-12-12	1. Age and Father name of the op. no. 4 not furnished in cause title.
9	D-CONTC/51199/2025	ADV.	2025-12-12	i) Page mark not correctly furnished in annexure-1.
10	D-CRLMC/38105/2025	SUSHANTA HARICHANDAN	2025-12-12	1. Nomenclature not correctly furnished in Reference certificate.
11	D-WP(C)/50715/2025	AFRAAZ SUHAIL	2025-12-12	Page no.25 not fullfledged
12	D-CONTC/51457/2025	ADV	2025-12-12	i) CONTC. no.2650/2023 not mentioned in prayer of the petition.
13	D-WP(C)/51062/2025	PRASANTA KUMAR MOHANTY (2)	2025-12-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-WP(C)/51238/2025	SIBA RANJAN POLAI	2025-12-12	1.D.C.Fee of Rs.6/-to be paid on C.T
15	D-WP(C)/51267/2025	SIBA RANJAN POLAI	2025-12-12	1.Hologram of Rs.50/- to be Paid on VName
16	D-WP(C)/51668/2025	MANAS PATI	2025-12-12	Page nos.13 to 18 not neat.
17	D-WP(C)/51265/2025	SIBA RANJAN POLAI	2025-12-12	1.Page Nos16 and 18 Are not Filed
18	D-WP(C)/50207/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-12	Annexures 3 to7 not correctly mentioned and described in averments.

19	D-RVWPET/51280/2025	SATYA RANJAN PATI	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Petitioner not a party in wp (c) leave petition prefer to RVWPET to be filed. ii) Detail address of op. no. 18 not furnished. iii) Legible copy of Anx-3 to be filed.
20	D-BLAPL/38521/2025	SOUBHAGYA KUMAR DASH	2025-12-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant/victim mentioned in para-2 be deleted.
21	D-ABLAPL/38375/2025	GHANASHYAM DASH	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Name of PS not mentioned in the address of the Pet. in CT. 2. In Para 2 and 3 the phrase kept in sealed cover mentioned at the end be deleted
22	D-BLAPL/38501/2025	JAYAKRISHNA MOHAPATRA	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-WP(C)/50647/2025	TUKUNA KUMAR MISHRA	2025-12-12	Name of deponent not correct in Declaration
24	D-BLAPL/38519/2025	PRANAYANEE DASMOHAPATRA	2025-12-12	Paragraphs incorrectly mentioned in declaration of the Affidavit.
25	D-BLAPL/38522/2025	SEKH ZAKIR HUSSAIN	2025-12-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant (O.p. 2) be deleted. Thereafter, put up for S.R.
26	D-ABLAPL/38400/2025	PRAVASH CHANDRA JENA	2025-12-12	1. Name of Pet. No.2 in CT not tally with signature.
27	D-BLAPL/38498/2025	BISWAJIT NAYAK	2025-12-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Case pending before the Lower Court incorrectly mentioned in prayer portion of the petition. 2.Point No. 5 of the Affidavit not properly mentioned
28	D-ABLAPL/38401/2025	SURYAKANTA DWIBEDI	2025-12-12	1. Ann.1 not attested.
29	D-BLAPL/38535/2025	AMIT KUMAR SAHU	2025-12-12	Detail address of Opp. Party not furnished in cause title.
30	D-CRLMA/37658/2025	EKTA AGARWAL	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				i) BLAPL no. not furnished in reference certificate. ii) Year of the BLAPL not mention in para no. 1.iii) UTP wrongly mention in prayer. iv) Neat and legible copy of page no. 43 to be filed. v) c. copy of impugned order dtd. 25.4.2025 to be filed. vi) Page no 37 and 38 are not properly scan. Put up for SR after removal of defects.
31	D-BLAPL/38497/2025	BISWAJIT NAYAK	2025-12-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-1 not attested
32	D-WP(C)/50433/2025	DHANOJ KUMAR SAHOO	2025-12-12	C.copy of impugned order dtd.23.8.2025 and 8.9.2025 not filed.
33	D-WP(C)/51369/2025	GOBARDHAN NAYAK	2025-12-12	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Court fee to be paid.2.Page nos 17 18 21 and 22 partially not legible.
34	D-CRLA/37740/2025	BHABANI SHANKAR DASPARIDA	2025-12-12	1.Age of appellant not tally with free copy of order at page No.15
35	D-WP(C)/51430/2025	DR. BINODA KUMAR MISHRA	2025-12-12	Annexure-9 not neat
36	D-WP(C)/51419/2025	DR. BINODA KUMAR MISHRA	2025-12-12	Book mark not correct in annexure 8 in index
37	D-WP(C)/51535/2025	SUDHIR KUMAR MALLICK	2025-12-12	1. In synopsis Sabik khata no and pre Sabik Khata No left blank 2. Sabik Khata No,Pre sabik Khata No ,ROR no left blank in the petition 3. in paragraph 5 7 8 prayer of the petition Opp. Party no. wrongly furnished. 4. Page no 14 17 20 not legible 5. Attested copy of Submitted copy of Memorandum appeal not filled.
38	D-BLAPL/38415/2025	RAKESH BEHERA	2025-12-12	i) Signature of the petitioner attested by medical officer but in the petition there is not mentioned any where that the accused petitioner is hospitalised
39	D-WP(C)/51803/2025	SANGRAM KESHARI MISHRA	2025-12-12	1. In Index Annexure-5 copy of the notice date furnished 1.12.2025 instead of 2.12.25
40	D-BLAPL/38405/2025	PRAVASH CHANDRA JENA	2025-12-12	i) Address of the petitioner mentioned in cause title not tally with Rejection order.
41	D-BLAPL/38577/2025	DEVASHIS PANDA	2025-12-12	1.Provision of Law mentioned incorrectly in cause title and para-1 of the petition. 2.Paragraphs not mentioned in declaration of the Affidavit.
42	D-WP(C)/51533/2025	SUDHIR KUMAR MALLICK	2025-12-12	1. In synopsis,Sabik khata no and pre Sabik Khata No left blank 2.In Paragraph 3 of the petition Sabik Khata No,Pre sabik Khata No left blank 3. in paragraph 5 7 8 prayer of the petition Opp. Party no. wrongly furnished. 4.

				Annexure-1 not attested 5. Page no 14 19 20 not legible 6. Attested copy of Submitted copy of Memorandum appeal not filled
43	D-CRLREV/38280/2025	ABHISEK AGARWAL	2025-12-12	1. Sl. no. of accused persons in the order in G.R. CASE.no.117/2022 not found in page no.56 vide annex.9
44	D-WP(C)/50564/2025	GEETA RANI MALLICK	2025-12-12	1. In Prayer of the petition, mentioned opp. party no 3 Tahasildar Harabhanga instead of Tahasildar, Jharsuguda
45	D-BLAPL/38564/2025	MANAS KUMAR CHAND	2025-12-12	1. Signature of the Executants in v.nama not tally with C.T. and rej. order
46	D-BLAPL/38580/2025	RASHMI RANJAN DAS	2025-12-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
47	D-WP(C)/51749/2025	SUSANTA SEKHAR MOHAPATRA	2025-12-12	Page no.66 not available.
48	D-WP(C)/51423/2025	RANJAN KUMAR ROUT	2025-12-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-ABLAPL/38252/2025	BINDUSAR SUBUDHI	2025-12-12	As per or.dtd.22-9-2016 passed in ABLAPL NO.11760/2016,second ABLAPL may not be maintainable.
50	D-BLAPL/38561/2025	MANAS KUMAR CHAND	2025-12-12	1. Complete Ann.1 not filed.
51	D-CRLREV/38320/2025	DEBASNAN DAS	2025-12-12	1. Good grounds not furnished.2. As per index C.copy of annex.3 not filed.
52	D-WP(C)/51374/2025	RABINDRA KUMAR RAUTARAY	2025-12-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
53	D-WP(C)/51547/2025	SUDHIR KUMAR MALLICK	2025-12-12	1. In synopsis,Sabik khata no and pre Sabik Khata No left blank 2.I Sabik Khata No,Pre sabik Khata No and ROR No left blank in the petition 3. in paragraph 5 7 8 prayer of the petition Opp. Party no. wrongly furnished 5. Page no 14 16 17 20 not legible 6. Attested copy of Submitted copy of Memorandum appeal not filled.
54	D-BLAPL/38566/2025	SIDHARTHA SANKAR RAY (2)	2025-12-12	1. In Pet. Para 2 not marked
55	D-WP(C)/51797/2025	GOPABANDHU DASH	2025-12-12	Paragraph not correctly mentioned in the affidavit
56	D-WP(C)/51349/2025	SATYAJIT BEHERA	2025-12-12	page nos. 11 and 13 are not neat.
57	D-CRLA/38386/2025	HEMANTA KUMAR MOHANTA	2025-12-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. sl. nos . of paragraphs not correct in I.A.3416/2025.
58	D-WA/50164/2025	SAROJ KUMAR JEE,A.G.A	2025-12-12	Para no. not correctly furnished in I.A. no.4667/2025
59	D-CRLA/37856/2025	DEEPAK KU SAHOO	2025-12-12	1-Date chart not in proper place 2-Trial court case No. not furnished in being aggrieved para
60	D-CMAPL/37365/2025	SHUBHENDU KUMAR PARIDA	2025-12-12	1.Authentication fee due on the Appellate Court Judgement Rs.2.25 Not Paid. 2. The Case No. mentioned in the Synopsis be corrected.
61	D-WP(C)/51542/2025	SUDHIR KUMAR MALLICK	2025-12-12	1. In synopsis,Sabik khata no and pre Sabik Khata No left blank 2. Sabik Khata No,Pre sabik Khata No left blank in the petition 3. in paragraph 5 7 8 prayer of the petition Opp. Party no. wrongly furnished. 4. Page no 14 17 20 not legible 5. Attested copy of Submitted copy of Memorandum appeal not filled
62	D-WP(C)/51002/2025	PRABHU PADARBINDA PARIDA	2025-12-12	1.Hologram Of Rs.50/- To be paid On V>Nama
63	D-BLAPL/38569/2025	GYANENDRA CHANDRA SWAIN	2025-12-12	1. A. Fee of Rs.2.20 not paid on Ann.2.
64	D-WP(C)/51622/2025	SRIKANTA KU. NATH	2025-12-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit. Date not mentioned in the v.nama.Serial no-3 affidavit of the I.A not correctly mentioned.Paragraph not mentioned affidavit of the I.A.
65	D-CRLMC/38084/2025	BIKRAM CHANDRA GHADEI	2025-12-12	1. Age and Address of the petitioner no.2 in cause title not tally with affidavit
66	D-WP(C)/51545/2025	SUDHIR KUMAR MALLICK	2025-12-12	1. In synopsis,Sabik khata no and pre Sabik Khata No left blank 2. Sabik Khata No,Pre sabik Khata No,ROR no left blank in the petition 3. in paragraph 5 7 8 prayer of the petition Opp. Party no. wrongly furnished. 4. Page no 14 16 17.20 not legible 5. Attested copy of Submitted copy of Memorandum appeal not filled
67	D-WPCRL/38343/2025	SANTOSH KUMAR MAHANTY	2025-12-12	IN PRAYER PORTION (PAGE NO.9) OPP.NO.1 BE CHANGED TO OPP.NO.2
68	D-WP(C)/50192/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-12	Annexures 3 to7 not correctly described
69	D-ABLAPL/38515/2025	MANOJ KUMAR PANDA	2025-12-12	Date of copy of order vide anex-2 not tally with Index
70	D-CRLREV/38251/2025	AJAYA KUMAR NANDA	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Executants not properly signed as per cause title.
71	D-WP(C)/51415/2025	PITAMBAR BEHERA	2025-12-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 25 not neat.
72	D-WP(C)/50191/2025	AJAYA KUMAR NANDA	2025-12-12	1-COURT FEE IS DEFICIENT. Rs.6/- not paid in cause title
73	D-CONTC/50145/2025	ADV.	2025-12-12	PAGING OF SYNOPSIS DATE CHART and INDEX BE OMITTED.2.PAGE NO. 07 REPEATED
74	D-CRLMC/38429/2025	RAKESH NAYAK	2025-12-12	1.PS case number not correctly furnished in Synopsis and 6th line of the para no.3.
75	D-CRLA/38268/2025	BIJAYA KUMAR RAGADA	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs.6.00 not paid 2. Receipt showing copy on A.G. On vigilance counsel not filed 3.Status of appellant not furnished 4-Rs.6.00 each not paid on I.As. 5-Synopsis and Date chart not page mark as per index 6-Para No. is left blank in declaration of affidavit in I.As.
76	D-WA/51069/2025	SUMITRA MOHANTY	2025-12-12	i) Date chart not filed. ii) Last page of c. copy repeat after page no 11.iii) Legible copy of page no. 42 and 43 to be filed. iv) Undertaking for translated copy of odia not filed.v) C. copy not properly page mark.
77	D-WA/51273/2025	SANJIB SWAIN	2025-12-12	Put up for SR after filing of c. copy of impugned order
78	D-ABLAPL/38436/2025	DEBASIS MISHRA	2025-12-12	1. Date Chart, Pet. page 2 and 3 not signed.
79	D-CONTC/50185/2025	SURYAKANTA DASH	2025-12-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. STATUS OF THE THE PETITIONER NOT MENTION
80	D-MACA/51400/2025	SUBHASIS MOHAPATRA	2025-12-12	1. Court Fee Rs 2155/ payable not paid
81	D-MACA/51525/2025	BIJOY DASMOHAPATRA	2025-12-12	1. Period of Delay 204 days
82	D-BLAPL/38572/2025	ARIJEET MISHRA	2025-12-12	1. Name of Pet. in CT not tally with signature.
83	D-WA/51326/2025	SOURAV SUMAN BHUYAN	2025-12-12	i) Age of the appellant no. 2 not mention in appeal memo.Put up for SR after disposal of I.A. filed for dispensing with c. copy of order.
84	D-CONTC/51020/2025	ADV.	2025-12-12	i) For further S.R.after filing of cause title of wp(c) no.18640/2025.
85	D-CONTC/26563/2025	ADV.	2025-12-12	i) Sole opp.party mat not be party in this CONTC Petition

86	D-WP(C)/51469/2025	SARADA DASH	2025-12-12	Annexure not correctly mentioned in Prayer
87	D-WA/51596/2025	SAROJA KANTA SAMAL	2025-12-12	i) Date of order and wp(c) no. not correctly furnished in being aggrieved. ii) Legible copy of under Anx-1 2 and page no 56-65 are to be filed.iii) Para no not correctly furnished in I.A. 4778 4779/2025
88	D-WA/51599/2025	SAROJA KANTA SAMAL	2025-12-12	Legible copy of page no 56-65 are to be filed.
89	D-MACA/45784/2025	GIRIJA PRASAD DUTTA	2025-12-12	i)C.Copy of impugned not in proper place and not page marked
90	D-WA/51288/2025	RAMDAS ACHARY	2025-12-12	More than one prayer be mention in Being aggrieved.
91	D-WP(C)/51150/2025	SATYABRATA MAHAPATRA	2025-12-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. D.c. fee of Rs.10/- not paid in Vnama.Index not properly page marked
92	D-CONTC/50893/2025	PRANAB KUMAR GHOSE	2025-12-12	i) Annexure-4 mentioned in page nos.48 54 and 59 frequently not correct.
93	D-CRLREV/37827/2025	KODANDA KUMAR BHUYAN	2025-12-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 275 days 2. As per index synopsis and date chart not found.3. Nomenclature not correct in the petition.4. Good grounds not furnished.5. C.copy of annex.1 not properly arranged.
94	D-CRLREV/38314/2025	DEBASNAN DAS	2025-12-12	1. CRLMC. NO.4560/2025 in FIRs. detail not tally with ref. certificate. 2. cause title of annex.3 to be filed.3. Good grounds not furnished.
95	D-CRLREV/37822/2025	PRAVAT KUMAR MOHANTY	2025-12-12	1. C.copy of judgement dtd.14-11-2023 to be filed.2. As per index annex.4 not mentioned in page no.42
96	D-CRLREV/38702/2025	PRAVASH CHANDRA JENA	2025-12-12	1. page nos.24 to 29 partially neat and legible
97	D-WP(C)/50399/2025	LAXMINARAYAN PATEL	2025-12-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
98	D-CRLREV/38337/2025	BHABANI SHANKAR DASPARIDA	2025-12-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 280 days 2. Logo Rs.50.00 not filed.
99	D-CONTC/51309/2025	ADV.	2025-12-12	W.P.(C) No.8882 of 2024 mentioned in the Index appears to be wrong.
100	D-CONTC/45160/2025	ADV.	2025-12-12	NAME OF OPP.NOS. 2 and 3 WRONG AS PER CT OF CMP
101	D-CRLREV/38290/2025	JAGANNATH BHUYAN	2025-12-12	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 4.40/- to be paid on c.copy of annex.2

102	D-WP(C)/50396/2025	SUSANTA KUMAR TRIPATHY	2025-12-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/50372/2025	BHAGABAN BEHERA	2025-12-12	Page nos 24 25 27 32 33 43 105 106 and 108 not legible
104	D-WP(C)/50427/2025	SAPAN KUMAR PAL	2025-12-12	1. Copy of 5 boats furnished instead of 6 boats as mentioned in Annexure-6 of the petition
105	D-CONTC/50335/2025	SAHASRANSU SOURAV	2025-12-12	i) For further S.R. after filing of cause title of wp(c) no.19854/2024
106	D-ABLAPL/38073/2025	SOMANATH MITRA	2025-12-12	1. Court Fee of Rs. 6 not paid. 2. In Jail Custody mentioned in Top of Petition be deleted. 3. Name of seized article not mentioned in Para 2. 4. Name of Pet. in CT not tally with signature.
107	D-CONTC/50338/2025	ADV	2025-12-12	i) for further S.R. after filing of cause title of wp(c) no. 20657/2024.
108	D-CRLREV/36931/2025	TRILOCHAN PANIGRAHI	2025-12-12	1. Period of Delay 75 days.I.A. not filed 2.Or.Dtd. 16-6-2025 in prayer not tally with impugned order annex.1
109	D-WP(C)/50357/2025	SWAPNA KUMAR OJHA	2025-12-12	Page 71 72 and 73 not neat.
110	D-ABLAPL/38410/2025	BIRAJA PRASAD NANDA	2025-12-12	1. Name of PS mentioned in Prayer and Para 1 not correct. 2. Name of Court below not properly mentioned in CT. 3. Name of PS not mentioned in the address of Pet. No. 3 and 4 in CT. 4. Title of Pet. No.2 in CT not tally with signature
111	D-CRLMC/36985/2025	PRAMOD KUMAR MISHRA	2025-12-12	1.Provision of law BNSS not correctly furnished.
112	D-ABLAPL/38490/2025	JAGABANDHU SAHU	2025-12-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I)Page mark of index and book mark not tally.ii) Xerox copy of MCP card mentioned in index under annexure-2 mentioned as MOP card in Book mark is not correct.iii)Address of the petitioner not mentioned in vakalatnama.iv) For further S.R.
113	D-CRLREV/37932/2025	RAJESH KUMAR MAHAPATRA	2025-12-12	1. copy to be served vigilance.
114	D-WP(C)/50355/2025	SWAPNA KUMAR OJHA	2025-12-12	Page 71 72 and 73 not neat.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 12-12-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/542/2023	CMAPL/542/2023	ADV.	OTHERS. DELAY OF 827 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
2	CMAPL/877/2019	CMAPL/877/2019	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. V.NAMA FILED WITHOUT HOLOGRAM OF RS 50 /- 17. REFERENCE CERTIFICATE NOT FURNISHED.